

KKUFUKWA FUK DEKLAKATION OF ASSELD

(As On 31.03.2012)

Name of Officer (In Full): SHRUTI SHUKLA

Date of Birth : 17.10.1985

Present post held : Addl. Civil Judge class II Kanawdha.

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired	
	Housing and other Buildings	Land		
1	2	3	4	5
NIL	NIL	NIL	NIL	NIL
NIL	NIL	NIL	NIL	NIL

Movable Property (Valued Above 25,000/- of Rs.)

Name of Articles

1. रकन ईसि २-पार्टि सुबेरीटिया Model No. 2009. करीत करिहा दामा 10000/-
 A Two Wheeler vehicle Honda Activa Model No. 2009 - Present cost Rs 10 to 12000/- 12000/- Approximately

Jewellery (Lump Sum)

(in Rs.)

NIL

NIL

NIL

Shares/Debentures			
Name of Issuing Company 1	Nos. of Shares 2		
NIL	NIL		
Life Insurance Policy & Others			
Name of Issuing Company 1	Amount 2		
NIL	NIL		
Bank Deposites/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites	NIL	---	NIL
2) Savings Bank A/CS	---	---	NIL
3) PPF	---	---	NIL
4) GPF	---	---	NIL
5) NSS	---	---	NIL
6) Others	---	---	NIL

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Shruti
 14/11/13

Signature & Date

SHRUTI SHUKLA

Addl Civil Judge

class II

Kawardha